

supplementary nutrition under Integrated Child Development Services (ICDS) Scheme, the flagship programme of the Ministry, increased from 581.85 lakhs at the end of X Plan to 790.05 lakhs in XI Plan (an increase of 35.78 %). Under the scheme SABLA, the beneficiaries (Adolescent Girls) covered for nutrition were 40.38 lakhs in 2010-11 and 98.74 lakhs in 2011-12.

Proposal received from J and K Government/NGO's

2151. PROF. SAIF-UD-DIN-SOZ: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the number of promotional, developmental and other proposals against various schemes of the Ministry received from J and K Government/NGOs during the last three years ending June, 2012; and

(b) the number of projects approved by the Ministry during the same period?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) and (b) 16 proposals against various schemes of the Ministry were received from J and K Government/NGOs during the last three years ending June, 2012, out of which 8 proposals were approved.

Funds for day care centres of Kerala

2152. SHRI K.N. BALAGOPAL: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state :

(a) whether any proposals from the State Government of Kerala is pending with Government of India for releasing funds for day care centres;

(b) if so, the details with the total amount of proposals with the district-wise break up; and

(c) the reasons for not releasing the funds?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) The Ministry of Women and Child Development is implementing the 'Rajiv Gandhi ' National Creche Scheme for the Children of Working Mothers', as a Central Sector Scheme, for setting up and maintenance of creches to provide day care facilities to children in the age group of 0-6 years, of families with monthly income of less than Rs. 12,000/-. At present, the

Scheme is being implemented through the Central Social Welfare Board (CSWB), which is an autonomous body under the Ministry of Women and Child Development and the Indian Council for Child Welfare (ICCW), which is a national level voluntary organization.

Grants under the Scheme are released to the implementing agencies who further disburse the funds to their State Boards/Councils. State-wise release of funds is, therefore, not made under the Scheme by this Ministry.

(b) and (c) Does not arise in view of reply to (a) above.

Data released by UN-DESA about girl child in India

2153. SHRI SHYAMAL CHAKRABORTY: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether it is a fact that according to the new released data of United Nations Department of Economic and Social Affairs (UN-DESA) India is the most dangerous place in the world for a girl child ; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) and (b) United Nations Department of Economic and Social Affairs (UN-DESA), since 1948 has been bringing out Demographic year book. In January 2012, it released its latest report, namely Demographic Yearbook 2009-2010. The Demographic Yearbook 2009-2010 is the sixty-first in a series published by the United Nations.

The Demographic Yearbook is an international compendium of national demographic statistics provided by national statistical authorities to the Statistics Division of the United Nations Department of Economic and Social Affairs. It contains tables including a world summary of selected demographic statistics, statistics on the size, distribution and trends in national populations, fertility, foetal mortality, infant and maternal mortality, general mortality, nuptiality and divorce.

The released data of United Nations Department of Economic and Social Affairs (UN-DESA) has not made any such comment that India is the most dangerous place in the world for a girl child.